

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 30 OF 2018 IN
DFR NO. 4148 OF 2017

Dated: 05th March, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Smt. L. Nagarathna

... Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission & Ors.

... Respondent(s)

Counsel for the Appellant (s) : Mr. S.B. Upadhyay, Sr. Adv.
Ms. Anisha Upadyay
Mr Rajesh Chhetri
Mr. Meenakshi Rawal

Counsel for the Respondent(s) : --

ORDER

(IA No. 30 of 2018) (For Condonation of Delay)

Issue notice to the Respondents on IA No.30 of 2018 (for condonation of delay) returnable on 04.04.2018. Dasti, in addition is permitted.

List the matter on **04.4.2018**, as requested.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

Bn/pr